## CP NO. 128/2007 RT No.39/2016

Hem Raj Singh

...Petitioner

Versus.

M/s Naraingarh Distillery Ltd. & Ors.

...Respondents

Present:

Mr. Gaurav Mankotia, Advocate for Mr. Rakesh Kumar

Advocate for petitioner

Mr. Sudershan Goel, Advocate with Ms. Rupinder Kaur,

Advocate for respondents No.2 to 4.

Mr. Hrishikesh Baruah, Advocate with Mr. Arjun Dewan and Ms. Anupma Kumar ,Advocates for respondents

No. 1 & 5 to 9.

Arguments inconclusive. List the matter for 02.11.2016 for arguments.

There is no response by respondent Nos. 2 to 4 to the CA No.16 of 2016 for recording the compromise. Respondents No.2 to 4 to file response to the said CA by way of affidavit with advance copy to the counsel opposite.

(Justice R.P. Nagrath) Member(Judicial

Deepa Kaisha (Deepa Krishan) Member (Technical)

October 21, 2016

arora